

HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Imphal, the 18th March, 2019

NO. HCM/N-15/2013-Estt/G/ ' : **Consequent upon transfer by the President of India vide Notification No. K-11017/02/2019-US.I, dated 5th March 2019 of the Ministry of Law and Justice (Department of Justice), Government of India, Hon'ble Shri Justice M.V. Muralidaran has assumed charge of Judge, High Court of Manipur at Imphal on 18th March 2019 (afternoon).**



(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL

No. HCM/N-15/2013-Estt/G/4018-39

Dated the 18th March, 2019.

Copy to:

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi – 110011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary, Government of Manipur.
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi with reference to his Notification No. K-11017/02/2019-US.I date 5th March 2019.
5. The Secretary to Her Excellency, the Governor of Manipur, Raj Bhawan, Imphal.
6. The Registrar General for information.
7. The Secretary (Law), Government of Manipur.
8. The Registrar(Vigilance)/(Judl.)/(Admn), High Court of Manipur.
9. The Secretary to the Chief Minister, Government of Manipur.
10. The Accountant General (A&E), Manipur with a copy of Notification No. K-11017/02/2019-US.I date 5th March 2019.
11. The Joint Registrar/CPC, High Court of Manipur. He is requested to upload the same on the website.
12. The Deputy Registrar (Judl.) / (Accounts/Planning)/ (Admn.), High Court of Manipur.
13. The Director, Printing and Stationery, Government of Manipur. He is requested to publish the Notification in the Gazette.
14. The Director, Information and Public Relations, Government of Manipur. He is requested for wide publication.
15. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
16. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
17. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
18. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
19. The Private Secretary to Registrar General, High Court of Manipur.
20. The Treasury Officer, Imphal West.
21. The Superintendent (Accounts)/(Estt.-I), High Court of Manipur with a copy of Notification No. K-11017/02/2019-US.I date 5th March 2019.
22. Notice Board/Guard File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR